गुजरात में निर्माणाधीन सिंचाई परियोजना का पूरा किया जाना

4012. **श्री गोपालसिंह जी॰ सोलंकी:** क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) गुजरात में चल रही बड़ी और मध्यम दर्जे की सिंचाई परियोजनाओं का ब्यौरा क्या है;

(ख) क्या इन परियोजनाओं के लिए कोई केन्द्रीय सहायता प्रदान की जा रही है;

(ग) यदि हां, तो उसका ब्यौरा क्या है; और

(घ) इन परियोजनाओं की वर्तमान स्थिति क्या है और इनके कब तक पूरा हो जाने की संभावना है?

जल संसाधन मंत्री (श्री विद्याचरण शुक्ल): (क) 10 वृहद, 41 मध्यम और 11 आधुनिकीकरण/पुरूद्धार सिंचाई परियोजनाएं, जिनकी अनुमानित लागत क्रमशः लगभग 9542 करोड़ रुपये 703 करोड़ रुपए तथा 241 करोड़ रुपए है और जिनसे क्रमशः 21.18 लाख हैक्टेयर, 1.97 लाख हैक्टेयर एवं 41,000 हैक्टेयर की चरम सिंचाई क्षमता की परिकल्पना की गयी है, आठवीं योजना में आगे लाई गई हैं।

(ख) और (ग) कोई विशेष केन्द्रीय सहायता नहीं दी गई, योजना आयोग ने राज्य सरकार के आठवीं योजना प्रस्तावों में इन परियोजनाओं के लिए 3325 करोड़ रुपये का परिव्यय अनुमोदित किया है।

(घ) मार्च, 1992 तक वृहद, मध्यम और आधुनिकीकरण/पुनरुद्धार सिंचाई परियोजनाओं पर क्रमशः लगभग 2692 करोड़ रुपए, 570 करोड़ रुपए और 213 करोड़ रुपए का व्यय हुआ है। इनसे क्रमशः 2.24 लाख हेक्टेयर, 1.15 लाख हेक्टेयर और 40,000 हेक्टेयर की सिंचाई क्षमता सृजित की गई है। आठवीं योजना का जोर अधिकांश निर्माणाधीन परियोजनाओं को पूर्ण करने पर है।

गुजरात में नहरों का निर्माण

4013. **श्री गोपालसिंह जी॰ सोलंकी:** क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने गुजरात में नहरें बनाने के लिए कोई योजना बनाई है;

(ख) यदि हां, तो इस सम्बन्ध में अब तक कितनी प्रगति हुई है; और

(ग) यदि नहीं, तो इसके क्या कारण है?

जल संसाधन मंत्री (श्री विद्याचरण शुक्ल): (क) से (ग) वर्तमान नीति के अनुसार सिंचाई परियोजनाओं की आयोजना, अन्वेषण, निर्माण, वित्तपोषण और कार्यान्वयन संबंधित राज्य सरकारों द्वारा किया जाता है। केन्द्र सरकार राज्य योजना में उनको सम्मिलित करने के लिए निवेश स्वीकृति प्रदान करने से पहले केवल बृहद और मध्यम सिंचाई परियोजनाओं की जांच करती है। नियोजित युग के प्रारंभ से अब तक गुजरात सरकार ने लगभग 33 लाख हेक्टेयर की कुल सिंचाई क्षमता सृजित की है। योजना आयोग ने आठवीं योजना के लिए राज्य सरकार के सिंचाई क्षेत्र हेतु 3756 करोड़ रुपए का परिव्यय अनुमोदित किया है। राज्य सरकार का आठवीं योजना का लक्ष्य लगभग 11 लाख हेक्टेयर की अतिरिक्त सिंचाई क्षमता के सृजन का है।

Polavaram Multipurpose Project

4014. SHRI MENTAY PADMANABHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the Government of Andhra Pradesh submitted a complete modified project Report on the Polavaram Multipurpose project to the CWC;

(b) what is the status of the Project; and

(c) whether it is also a fact that the Government of Andhra Pradesh urged the Government of India to take up this Project as a National Project?

THE MINISTER OF WATER RESOURCES (Shri V.C. Shukla): (a) and (b) No. Sir, While in July, 1990 the State Government of Andhra Pradesh submitted only up dated estimate of the earlier report without taking into consideration the observations and deficiencies pointed out by the Central Water Commission, in July 1992 the State Government submitted hydrology chapter for finalisation in the first instance. After examination hydrological series has been finalised by Central Water Commission and the State Government has been advised to finalises irrigation planning to

enable design of project components and preparation of cost estimate etc.

(c) Yes, Sir. The proposal of providing special Central assistance to nationally important projects in the country has not been accepted by the Planning Commission for inclusion in VIII Plan.

Development of Inter-State River Valleys

4015. SHRI JAGMOHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that responsibility for development of inter state river valleys rests with the Union Government;

(b) if so, what are the names of the Departments/Organisations vested with this responsibility and the number of valleys so far developed by them; and

(c) if not, what arrangements are proposed to be undertaken for such works and the reasons for which no Central Organisation has been set up so far?

THE MINISTER OF WATER RESOURCES (SHRI V.C. SHUKLA): (a) According to Entry 56 of List-I (Union List) of the Seventh Schedule of the Constitution, regulation and development of inter-state rivers and river valleys to the extent to which such regulation and development under the control of the Union is declared by Parliament by law to be expedient in the public interest, becomes responsibility of the Central Government.

(b) Invoking the powers conferred under Article 246 of the Constitution, an act to provide for establishment of River Boards for regulation and development of inter-State rivers and river valleys was enacted by the Parliament in 1956. Further, Betwa River Board, Act, 1976 enacted by the Parliament enabled Central Government to establish a Board for creation and regulation of reservoir at Raj Ghat by construction of a dam on Betwa River on behalf of Governments of Madhya Pradesh and Uttar Pradesh. Also, Brahmaputra Board Act, 1980 enabled Union Government to establish a Board for planning and integrated implementation of measures for the control of floods and bank erosion in the Brahmaputra valley and for matters connected therewith;

(c) Does not arise

Career Prospects of the Engineers Engaged in Water Resources Projects

4016. SHRI JAGMOHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Seventh Lok Sabha's Public Accounts Committee have recommended improved career prospects for the engineers engaged in the planning, investigations and designs of water resources project;

(b) whether only one cadre review has been implemented for the Central Water Engineering Service Grade-A sometime in 1986 even though four triennial cadre reviews should have been completed during the last twelve years;

(c) whether it is a fact that a large number of posts earmarked for direct recruits in Central Water Engineering Service Grade-A have been lying vacant due to resignations and reluctance of bright engineers to join; and

(d) if so, what measures are being taken to attract and retain talented officers?

THE MINISTER OF WATER RESOURCES (SHRI V.C. SHUKLA): (a) Yes, Sir,

(b) Two Cadre Reviews carried out in 1976 and 1985 for Central Water Engincerng (Group-A) Service, have been implemented. The third Cadre Review is under processing.

(c) No, Sir.

(d) Does not arise.